NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/371/ (IB)/2017

NAME OF THE PETITIONER(S)

: SESHASAYEE PAPER & BOARDS LTD

NAME OF THE RESPONDENT(S)

: PRINT SHOP PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. PAWAN JHABAKH

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for the Respondent Request the regions to

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ORDER

Counsels for both the parties are present. Counsel for the Operational Creditor submitted that time be granted for submission of arguments pertaining to the issue of non-compliance of the provisions under section 9(3)(b)and(c) of I&B Code, 2016 in the light of the relevant notification. Put up on 21.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk